TO BE PUBLISHED IN THE GAZETTE OF INDIA EXTRAORDINARY (PART-I, SECTION-I)

Government of India Ministry of Commerce & Industry Department of Commerce Directorate General of Foreign Trade Udyog Bhawan, New Delhi

Public Notice No. 2 /2015-2020 Dated the 26 April, 2021

Subject: Amendment in Appendix 2E (List of agencies to issue Certificate of Origin-Non Preferential) regarding change in address of Bharat Chamber of Commerce for Certificate of Origin (Non-Preferential)

In exercise of powers conferred under paragraph 2.04 of the Foreign Trade Policy 2015-2020, the Director General of Foreign Trade hereby makes the following amendments at Sl.No. 7 under the subheading West Bengal in Appendix 2E (List of Agencies authorized to issue Certificate of Origin-Non Preferential) of the Handbook of Procedures, 2015-2020.

Sl. No.	Name of the Agency	Old Address	New Address
7.	Bharat Chamber of Commerce	9, Park Mansions, 2 nd Floor, 57A Park Street, Kolkata-16 Tel: 033-2299591/9608 Fax: 033-2204947 E-mail: bcc@cal2.vsnl.net.in	Bharat Chamber of commerce 'BHARAT CHAMBERS' 9/1 – Syed Amir Ali Avenue, Kolkata - 700017 Tel: 22829591/22839608 Fax: 033-22824947 Email: bharat.chambers@gmail.com

2. Effect of this Public Notice: Address details of Bharat Chamber of Commerce under Appendix 2E of FTP, 2015-2020 is updated.

(Amit Yadav)

Director General of Foreign Trade & Ex-officio Addl. Secretary to the Government of India

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[Issued from File No. 01/93/180/102/AM-16/PC-2(B)/E-1710]